

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

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**Subject: Reconstitution of the High Court Legal Services Committee.**

**ORDER**

**No: 469**

**Dated:- 15.10.2020**

In partial modification of the High Court Order No. 30 dated 15.06.2020, the High Court Legal Services Committee is reconstituted as follows:

Justice Dhiraj Singh Thakur, Judge, High Court of J&K.

Mr. D.C Raina, Sr. Advocate.

Mr. Z.A Shah, Sr. Advocate.

Mr. K.S Johal, Sr. Advocate.

Ms. Masooda Jan, Advocate.

Ms. Nusrat Andrabi, Social Worker.

Ms. Asifa Padroo, Advocate.

- Secretary High Court Legal Service Committee, Ex. Officio Member.

Sd/

(Gita Mittal)

Chief Justice

No: 9533-56/ES

Dated: 15.10.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_  
....for information of his/her Lordship.
3. Mr. D.C Raina, Sr. Advocate.
4. Mr. Z.A Shah, Sr. Advocate.
5. Mr. K.S Johal, Sr. Advocate.
6. Registrar Vigilance, High Court of J&K, Srinagar.
7. Registrar Rules, High Court of J&K, Srinagar.
8. Registrar Computers, High Court of J&K, Srinagar.
9. Ms. Masooda Jan, Advocate.
10. Ms. Nusrat Andrabi, Social Worker.
11. Ms. Asifa Padroo, Advocate.
12. Secretary High Court Legal Service Committee, Ex. Officio Member.  
....for information.
13. CPC e-Courts High Court of J&K, Srinagar for uploading the same on the official website of the High Court.

  
Registrar General